

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017
FOR THE ATTENTION OF THE CREDITORS OF LODGIQ INDIA PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	LODGIQ INDIA PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	17 February 2016
3.	Authority under which corporate debtor is incorporated / registered	ROC Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72200KA2016PTC086250
5.	Address of the registered office and principal office (if any) of corporate debtor	204A, Mittal Tower, 6 M G Road Bangalore 560001
6.	Liquidation commencement date in respect of corporate debtor	30/08/2021
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	S.SHIVASWAMY shivaswamys2@gmail.com Tel: 9620959256 #RF 4 , Santara Magan Place, Royal Block Hulimavu. Off Bannerughatta Road-560076 IBBI/IPA-001/IP-P00411/201718/10727
8	Last date for submission of claims	29/09/2021

Notice is hereby given that the LODGIQ INDIA PRIVATE LIMITED has commenced Voluntary Liquidation process on 30/08/2021

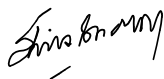
The stakeholders of LODGIQ INDIA PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 29/09/2021 to the Liquidator at the address mentioned against entry No. 7.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name of the Liquidator : S.SHIVASWAMY

Signature



Place: Bengaluru

Date: 30/08/2021